



Creating Markets, Creating Opportunities

Indian Institute of Insolvency Professionals of ICAI

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ICAI and Registered as an IPA with IBBI)

Webinar on **“Impact of COVID 19 on the Insolvency and Bankruptcy regime - Global and Indian responses”**

Join us on Wednesday, 24th June, 2020 from 04:00 PM to 06:00 PM

**1 CPE
Credit Hour
for IPs**

Webinar Link: <http://ecpl.live/icai/iiipi/24062020/>

SPEAKERS

- 1. Dr. MS Sahoo**, Chairperson IBBI
- 2. Mr. Mahesh Uttamchandani**, World Bank Group – Global Lead
- 3. Ms. Antonia Menezes**, World Bank Group- Insolvency and Debt Restructuring Policy Advisor
- 4. CA Atul Gupta**, President Institute of Chartered Accountants of India
- 5. Dr. Ashok Haldia**, Chairman, Indian Institute of insolvency Professionals of ICAI
- 6. Dr. Anuradha Guru**, ED IBBI
- 7. Mr. Abizer Diwanji**, Chartered Accountant
- 8. Sunil Pant**, CEO-IIPI [Moderator]

Indian Institute of Insolvency Professionals of ICAI (IIPI) invites all Insolvency Professionals and other stakeholders to attend the Webinar via given link to join the live session.

The link with a chat box will be active for raising any query (if any), to be addressed during the session.

Please reach us at-
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